

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 6 of 2015 in
Appeal No. 246 of 2012

Dated: 12th January, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Mumbai International Airport Pvt. Ltd. ...Applicant(s)
(Respondent in main Appeal)
Versus

The Tata Power Co.Ltd. ...Appellant(s)
(in main Appeal)
Versus

Maharashtra Electricity Regulatory Commission & Anr.
....Respondent(s)

Counsel for the Applicant(s) : Mr. Avijeet Lala

Counsel for the Appellant(s) : Ms. Poonam Verma
Mr. Akshot Jain
Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R.1
Mr. Hasan Murtaza
Mr. Aditya Panda for R.2

ORDER

At the request of the learned counsel for the Applicant, list the matter on **21.01.2015.**

(Rakesh Nath)
Technical Member
Ts/vg

(Justice Ranjana P. Desai)
Chairperson